	Annexure 5													
	Name of the corpoarte debtor: Consolidated Lavasa Corpoartion Limited  Date of commencemnet of CIRP 30 th August 2018  List of Creditors as on 21st July 2025													
	ivanic of the	corposite debtor. Co	onsonuateu Lavi			ors (Workmen) - No claims received under this category					List of C	reuntors as on	215t July 2023	
	(Amount in ₹)													
SI.	Name of	Name of work	Details of cla	im received		Details of clair	m admitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
No.	authorised	man	Date of	Amount	Amount of claim	Nature of	Whether related	% voting share	contingent	mutual dues, that	claim under	claim not		
	representative, if		receipt	claimed	admitted	claim	1 2	in CoC, if	claim	may be	verification	admitted		
	any							applicable		set-off				
	None													